

1	2	3	4	5	6	7	8	9	10
23.	Tripura	320	200	220	150	20	15	20	3
24.	Uttar Pradesh	650	650	300	428	800	1305	480	26
25.	West Bengal	350	351	462	310	520	89	370	39
Total		3210	3352	2897	3554	4325	4039	3000	940
Total (UTs)		-	@	-	-	-	@	-	@
Total (All-India)		3210	3352	2897	3554	4325	4039	3000	940

(C) Cumulative.

(@) Cent per cent villages electrified.

*** Under RC Finance Programme.

N.R.Y. Funds

1880. SHRI BRAJ MOHAN RAM :
SHRI ASHOK ARGAL :

Will the PRIME MINISTER be pleased to state :

(a) the amount allocated under Nehru Rozgar Yojana during the last three years;

(b) the details thereof, State-wise;

(c) the year-wise details of utilisation of allocated funds by various States; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) The details of amount allocated Statewise during the last three years are given in the enclosed Statement-I

(c) and (d) The details of utilisation of funds yearwise and Statewise are given in the enclosed Statement-II

Statement-I

Allocation of Central Funds to States/UTs under Nehru Rozgar Yojana from 1993-94 to 1995-96.

(Rs. in lakhs)

Sl. No.	Name of State/UT	1993-94	1994-95	1995-96
1	2	3	4	5
1.	Andhra Pradesh	679.53	506.90	463.50
2.	Arunachal Pradesh	19.75	45.09	57.20
3.	Assam	89.49	184.72	147.20
4.	Bihar	359.40	429.95	471.45
5.	Goa	17.85	18.25	18.30

1	2	3	4	5
6.	Gujarat	212.52	194.45	215.90
7.	Haryana	123.29	122.72	111.99
8.	Himachal Pradesh	56.19	64.75	66.15
9.	Jammu & Kashmir	87.48	73.68	77.88
10.	Karnataka	440.17	398.25	252.06
11.	Kerala	234.82	241.58	154.60
12.	Madhya Pradesh	684.48	595.03	508.25
13.	Maharashtra	669.60	494.85	521.33
14.	Manipur	43.33	66.42	62.91
15.	Meghalaya	24.10	22.27	31.80
16.	Mizoram	21.74	29.06	27.58
17.	Nagaland	15.70	21.95	3.50
18.	Orissa	219.30	168.50	156.60
19.	Punjab	216.47	196.12	105.60
20.	Rajasthan	379.60	361.55	330.37
21.	Sikkim	29.68	29.15	28.46
22.	Tamil Nadu	765.58	631.76	563.49
23.	Tripura	25.60	28.81	26.41
24.	Uttar Pradesh	1711.54	1549.54	1138.89
25.	West Bengal	259.00	392.18	441.00
26.	A & N Islands	13.53	21.21	16.70
27.	Chandigarh	13.86	15.79	12.03
28.	D & N Haveli	11.05	10.35	9.65
29.	Daman & Diu	18.25	13.82	22.60
30.	Delhi	22.00	22.00	22.00
31.	Pondicherry	11.70	27.30	18.60
Total		7477.00	6980.00	6084.00

Statement-II

*Unutilization of Central Funds by States/UTs Under
Nehru Rozgar Yojana From 1993-94 to 1995-96.*

(Rs. in lakhs)

Sl. No.	Name of State/UT	1993-94	1994-95	1995-96
1	2	3	4	5
1.	Andhra Pradesh	1026.83	977.37	728.50
2.	Arunachal Pradesh	6.88	34.59	49.70
3.	Assam	0.56	328.24	324.18
4.	Bihar	311.75	2.00	772.20
5.	Goa	32.15	30.50	41.45
6.	Gujarat	346.23	144.37	149.33
7.	Haryana	231.32	159.28	176.98
8.	Himachal Pradesh	7.39	-	55.69
9.	Jammu & Kashmir	90.83	-	106.74
10.	Karnataka	398.41	191.99	322.93
11.	Kerala	735.03	338.04	123.90
12.	Madhya Pradesh	1797.04	485.94	1866.28
13.	Maharashtra	103.78	405.12	708.90
14.	Manipur	153.54	39.13	156.84
15.	Meghalaya	1.61	-	111.68
16.	Mizoram	27.49	155.17	57.13
17.	Nagaland	-	-	-
18.	Orissa	227.29	-	273.85
19.	Punjab	317.66	315.30	213.38
20.	Rajasthan	843.12	520.37	545.72
21.	Sikkim	42.03	-	93.63
22.	Tamil Nadu	759.99	602.70	301.27
23.	Tripura	18.87	42.68	47.18
24.	Uttar Pradesh	3115.75	1838.09	1820.04
25.	West Bengal	223.82	979.69	1283.02
26.	A & N Islands	18.71	4.02	9.42
27.	Chandigarh	7.58	33.84	(-)-12.33
28.	D & N Haveli	6.18	3.72	3.06
29.	Daman & Diu	1.89	-	39.28
30.	Delhi	65.58	7.70	-
31.	Pondicherry	6.66	14.55	16.52
Total		10925.97	7476.40	10486.47

Note : Expenditure includes element of State share also.

*[English]***Private Proposals in Nuclear Power Generation**

1881. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state :

- (a) whether several proposals for private entry into nuclear power generation are pending with the Government;
- (b) if so, the detail thereof; and
- (c) the Government reaction thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No, Sir.

(b) and (c) Do not arise.

Liquidity Crunch

1882. SHRI R. SAMBASIVA RAO :
SHRI TARIQ ANWAR :

Will the PRIME MINISTER be pleased to state :

(a) whether an attempt to bail out the Indian Oil Corporation has landed the Oil and Natural Gas Corporation into a severe cash crunch;

(b) if so, whether ONGC will be forced to borrow Rs. 1600 crore plus at market rate to service its matured loans and pay royalty to State Governments and the centre extracting crude oil;

(c) whether the ONGC has sought the Finance Ministry's permission to tap the short-term external commercial borrowings; and

(d) if so, whether any final decision in this regard has been taken ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) IOC and ONGC have entered into a commercial arrangement whereby ONGC agreed to provide extended term of six months for the supply of crude oil and LPG.

(b) ONGC is planning to finance its funding requirements estimated at about Rs. 900 to 1000 crores through short-term borrowing upto March, 1997.

(c) Yes, Sir.

(d) No, Sir.

**Fund for JRY and EAS in
North Eastern States**

1883. SHRI BADAL CHOUDHARY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :